

Corrigendum Announcement

To The Shareholders of **BLUECHIP STOCKSPIN LIMITED**

Registered Office: 206, Second Floor, The Grand Mall, Opp. SBI Zonal Office, Ambawadi, Ahmedabad - 380 015

This Corrigendum ("Corrigendum Announcement") to the Public Announcement published on August 26, 2009 (Public Announcement or PA) is being issued by Chartered Capital And Investment Limited, the Manager to the Offer, on behalf of Mr. Jignesh Hiralal Shah ("Acquirer") pursuant to and in compliance with Regulation 10 and 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ("SEBI (SAST) Regulations, 1997"/"Regulations") read with SEBI letter No. CFD/DCR/TO/SA/179339/09 dated October 09, 2009.

The Shareholders are requested to note the following material amendments with respect to Public Announcement:

REVISED ACTIVITY SCHEDULE

A revised schedule of some of the major activities in respect of the offer is given below:

Sr. No.	Activity	Original Schedule Date and Day	Revised Schedule Date and Day
1.	Date of Public Announcement (PA)	August 26, 2009, Wednesday	August 26, 2009, Wednesday
2.	Specified Date	September 18, 2009, Friday	September 18, 2009, Friday
3.	Last Date for a Competitive Bid	September 16, 2009, Wednesday	September 16, 2009, Wednesday
4.	Date by which Letter of Offer will be dispatched to the Shareholders	October 8, 2009, Thursday	October 16, 2009, Friday
5.	Offer Opening Date	October 16, 2009, Friday	October 21, 2009, Wednesday
6.	Last date for revising the offer price/number of shares	October 23, 2009, Friday	October 28, 2009, Wednesday
7.	Last date for withdrawal by Shareholders	October 29, 2009, Thursday	November 4, 2009, Wednesday
8.	Offer Closing Date	November 4, 2009, Wednesday	November 9, 2009, Monday
9.	Date by which the acceptance/rejection would be intimated and the corresponding payment for the acquired shares and /or the share certificate for the rejected shares will be dispatched	November 19, 2009, Thursday	November 24, 2009, Tuesday

This announcement should be read in conjunction with the PA. The terms not defined herein will have the same meaning as defined in PA. All other terms and conditions of the offer remain unchanged. For further details, please refer to the Letter of Offer and Acceptance Form & Withdrawal Form.

The Acquirer, Mr. Jignesh Hiralal Shah accepts the full responsibility for the information contained in this Public Announcement and also for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations, 1997 and subsequent amendments made thereof.

This Public Announcement will also be available on SEBI's website at www.sebi.gov.in.

Issued on behalf of the acquirer by Manager to the offer



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